



Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on Order
3	21.9.88	<p>Mr. Deepak Misra prays that <del>his</del> leave may be granted to the applicant to withdraw this original application. Heard learned counsel for both sides. Prayer allowed.</p>	<p> Vice-Chairman  Member (Judicial)</p>